NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA No.67/Chd/2017

In the matter of:		
Amrex Marketing Private Limited.		Petitioner.
	Versus.	
Akal Spring Ltd & Ors.		Respondents.
Present:	Mr.Animesh Sharma Advocate Mr.D.S.Sobti and Mr.Baani F respondents.	•
	Due to paucity of time, the ma	atter cannot be taken up
today. List the matter on 05.02.2018 for arguments on application.		
		Sd/-

Sd/-(Justice R.P.Nagrath) Member (Judicial)

December 12, 2017.